

(c) 10 persons have been gainfully employed in Tibetan Refugee Camps and schools and 4 persons have been employed in Industrial establishments. Action to find employment for others is in hand.

(d) Government has been sanctioning funds for various training schemes from time to time.

(e) An expenditure of Rs. 2,01,203¹- has been incurred on the training of Tibetan Refugees upto 31.3.1962.

Export of Jute Goods

351. { Shri M. K. Kumaran:
Shri Raghunath Singh:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have considered the effects of the proposed 15% power cut in Calcutta on production and export of jute goods; and

(b) what Government propose to do in the matter?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) and (b). Yes, Sir. Efforts are being made to see that the extent of the power cut is reduced to the minimum in the case of export industries like jute, tea, textiles, engineering etc.

Survey of Atomic Minerals in Saurashtra and Kutch

352. Shri M. K. Kumaran: Will the Prime Minister be pleased to state:

(a) whether it is a fact that a survey of atomic minerals all over the Saurashtra and Kutch regions has been undertaken by the Geological Survey of India;

(b) whether the survey has been completed;

(c) whether any report thereon has been submitted to Government; and

(d) if so, the details thereof?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) and (b). During the years 1960-61 and 1961-62, the Atomic Minerals Division of the Department of Atomic Energy carried out radiometric surveys for locating atomic minerals in some areas of the Saurashtra and Kutch region of Gujarat State, where there were geological indications of the occurrence of such minerals. The survey of these areas has not yet been completed.

(c) & (d). Periodical reports of the results of the surveys are prepared. The areas so far covered by radiometric surveys revealed concentrations of uranium which would justify economic exploitation.

Sale of Coffee Seeds

353. Shri M. K. Kumaran: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Sale Depots of the Coffee Board do not sell coffee seeds to consumers unless they take a stipulated quantity of an inferior variety of seeds also; and

(b) if so, whether Government approve of this undersirable practice?

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): (a) No, Sir.

(b) Does not arise.

Tea Plantation Industry

354. { Shri A. K. Gopalan:
Shri P. C. Borooah:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have accepted the recommendations of the Central Wage Board for the Tea Plantation Industry;

(b) if so, details of the recommendations; and

(c) whether these recommendations have been implemented?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) Recommendations of the Board for interim increase in wages have been accepted by Government.

(b) Copies of the recommendations concerning interim wage increase in South India were placed on the Table of the Sabha on the 30th March, 1962. Copies of the Board's recommendations for grant of interim wage increase in Assam, West Bengal and Tripura, have been placed on the Table of the Sabha on the 7th August, 1962.

(c) Payments have started in South India. The Governments of Assam, West Bengal and the Tripura Administration have also been requested to secure early implementation and to send periodical progress reports.

All India Khadi and Village Industries Board

355. Shri A. K. Gopalan: Will the Minister of Commerce and Industry be pleased to state:

(a) whether any programme for betterment of the standard of living of the people in under-developed areas has been adopted by the All-India Khadi and Village Industries Board at its recent meeting; and

(b) if so, the details thereof?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) No, Sir. In respect of such areas as may be declared backward and/or scheduled areas, however, the Khadi and Village Industries Commission has decided to intensify its activities by introducing special schemes, if necessary. Besides, certain additional assistance by suitably revising the normal patterns of assistance is also contemplated by the

Commission for the development of Khadi and village industries in the backward and Adivasi areas.

(b) Does not arise.

Slum Clearance in Rajasthan

356. Shri Karni Singhji: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total financial assistance given to Rajasthan Government by Centre for slum clearance during 1960-61 and 1961-62;

(b) whether the amount allotted by way of assistance has been fully utilized; and

(c) the amount allocated for slum clearance during the Third Five Year Plan?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna):

(a) and (b). A statement giving the information is given below:

STATEMENT

Period	Central assistance allotted	Central assistance drawn	Expenditure incurred
(Figures in lakhs of Rupees)			
1960-61	8.44	2.05	2.73
1961-62	4.80	3.00	4.00

NOTE: 1—In accordance with the pattern of assistance prescribed under the Slum Clearance Scheme, three quarters of the total expenditure incurred is given as financial assistance by the Central Government, while the remaining one quarter is met by the State Government from their own resources.

2. The figures of central assistance drawn and the expenditure incurred for the year 1961-62 are provisional.